

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/93/2021

Date : 09.10.2021

I

The services of **Shri Devendra Dixit**, an officer in the District Judge Cadre, presently posted as Registrar (Administration), Rajasthan High Court Bench, Jaipur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

II

Shri Devendra Dixit, an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court is hereby transferred/posted as **District and Sessions Judge, Ajmer**.

III

On account of administrative exigencies, transfers/postings of following Judicial Officers in the District Judge Cadre, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/SMT./MS. /DR	FROM	TO	VICE SARVA SHRI/MS.
1.	SATISH CHANDRA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, DHOLPUR	DISTRICT & SESSIONS JUDGE, JHALAWAR	ATUL KUMAR SAXENA
2.	ANANT BHANDARI	DISTRICT & SESSIONS JUDGE, DAUSA	DISTRICT & SESSIONS JUDGE, RAJSAMAND	VACANT
3.	PURAN KUMAR SHARMA	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT NO. 1, UDAIPUR 05.03.21 OD	DISTRICT & SESSIONS JUDGE, DAUSA	ANANT BHANDARI
4.	MAN SINGH CHUNDAWAT	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, TONK	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO. 2, PALI	VACANT
5.	MUKESH	SPL.JUDGE (CBI) NO.3, JAIPUR METROPOLITAN-I	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT NO.4, JAIPUR METROPOLITAN-II	VACANT
6.	MADHU SUDAN MISHRA	ADJ NO.5, UDAIPUR	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT NO. 1, UDAIPUR	PURAN KUMAR SHARMA

S. NO	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
7.	SHILPA SAMEER	ADJ, DUDU (JAIPUR DISTRICT)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO. 2, BHILWARA	VACANT
8.	MADHU SUDAN RAI	ADJ NO. 1, GANGAPURCITY (SAWAIMADHOPUR)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, DHOLPUR	SATISH CHANDRA
9.	BRIJ MADHURI SHARMA	SPL.JUDGE, SC/ST CASES COURT, PALI	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, NO.3, JAIPUR METROPOLITAN-II	VACANT
10.	NUSRAT BANO	SPL.JUDGE, SC/ST CASES COURT, DAUSA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, TONK	MAN SINGH CHUNDAWAT
11.	KRISHNA CHANDRA MOD	ADJ NO. 1, BHILWARA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, PRATAPGARH	PARAMVEER SINGH CHOUHAN
12.	VINOD KUMAR GIRI	ADJ NO.3, JAIPUR DISTRICT, JAIPUR	JUDGE, SPL. COURT COMMUNAL RIOTS CASES, JAIPUR METROPOLITAN-I	PAWAN KUMAR
13.	PAWAN KUMAR	JUDGE, SPL. COURT COMMUNAL RIOTS CASES, JAIPUR METROPOLITAN-I	SPL.JUDGE (CBI) NO.3, JAIPUR METROPOLITAN-I	MUKESH
14.	NEERAJ KUMAR-I	ADJ No.1, PARBATSAR (MERTA)	SPL. JUDGE (CBI) NO.2, JAIPUR METROPOLITAN-I	VACANT
15.	SARITA SWAMI	ADJ NO.1, ALWAR	ADJ, DEEDWANA (MERTA)	PRADEEP KUMAR VERMA
16.	PRAMOD KUMAR SHARMA	ADJ NO.2, BUNDI	ADJ NO. 1, GANGAPURCITY (SAWAIMADHOPUR)	MADHU SUDAN RAI
17.	YASHWANT BHARDWAJ	ADJ NO.3, SIKAR	ADJ, BANSOOR (ALWAR)	PAWAN KUMAR SINGHAL

S. NO	NAME OF OFFICER SARVA SHRI/SMT./MS./DR	FROM	TO	VICE SARVA SHRI/MS.
18.	BRIJESH KUMAR-I	SPL.JUDGE, SC/ST CASES COURT, ALWAR	ADJ NO. 1, SAMBHAR (JAIPUR DISTRICT)	BRIJESH PANWAR
19.	MANOJ JOSHI	ADJ NO.4, JODHPUR METROPOLITAN	ADJ, NO.1, BARMER	SUSHIL KUMAR JAIN
20.	SANDEEP ANAND	ADJ NO.3, ALWAR	ADJ, DUDU (JAIPUR DISTRICT)	SMT. SHILPA SAMEER
21.	ATAL SINGH CHAMPAWAT	ADJ, MUNDAWAR (ALWAR)	ADJ, LALSOT (DAUSA)	JAGDISH PRASAD SHARMA-VI
22.	AMAR VERMA	ADJ NO.2, KOTA	ADJ NO.1, KISHANGARHBAS (ALWAR)	RAJEEV KUMAR BIJLANI
23.	HINA PARIHAR	ADJ NO.5, AJMER	ADJ, LAXMANGARH (SIKAR)	RAJESH SHARMA-I
24.	AMIT KUMAR	SPL.JUDGE, SC/ST CASES COURT, DHOLPUR	ADJ, FATEHPUR (SIKAR)	VARUN TALWAR
25.	BRAJESH KUMAR SHARMA	ADJ NO.1, BEHROR (ALWAR)	ADJ, DANTARAMGARH (SIKAR)	RAMESH KUMAR JOSHI
26.	AJAY KUMAR	ADJ, NO.3, KOTA	ADJ, MUNDAWAR (ALWAR)	ATAL SINGH CHAMPAWAT
27.	SURENDRA KHARE	ADJ NO.7, JAIPUR METROPOLITAN-I	ADJ, RAISINGHNAGAR (SRIGANGANAGAR)	ASHOK KUMAR TAK
28.	RAKESH KUMAR SHARMA	ADJ NO.6, JAIPUR METROPOLITAN-I	ADJ, MAHUWA (DAUSA)	SMT. SEEMA JUNEJA
29.	SALEEM BADAR	ADJ NO.2, BHARATPUR	ADJ, BARI (DHOLPUR)	ZAMIR HUSSAIN SAYED
30.	VIRENDRA PRATAP SINGH	ADJ NO.4, KOTA	ADJ NO.1, NIMBAHERA (CHITTORGARH)	DINESH KUMAR GARHWAL
31.	DINESH KUMAR GARHWAL	ADJ NO.1, NIMBAHERA (CHITTORGARH)	ADJ, SAGWARA (DUNGARPUR)	VACANT

Note:

1. The officers are directed to hand over the charge in accordance with Order No. 24/P.I. Dated 23.11.1998.
2. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

BY ORDER


REGISTRAR GENERAL

No.Esst.B2(v)1/2021/3167

Date : 09.10.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.

4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur with the request to serve/circulate the copy of this order to the concerned RJS Trainee officers.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL